

(d) and (e) In the present JnNURM, there is no proposal for inclusion of new cities.

Construction of fourth floor in areas 500 metres from metro rail

‡310. SHRI BALAVANT *ALIAS* BAL APTE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether granting of approval to the additional construction of fourth floor in the residential areas situated at 500 meters distance from metro rail at Dehli is under consideration;

(b) if so, whether Government has issued notification in this regard; and

(c) whether it is proposed to levy more tax on this additional construction; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) No, Sir.

(c) DDA has informed that under the guidelines for redevelopment schemes which include influence zone along MRTS corridors, applicable charges would be levied for increased FAR and land use conversion.

12.00 Noon

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

Report and Accounts (2009-10) of Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, on behalf of my senior colleague, Kumari Selja, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2009-10, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Sangrahalaya.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 6198/15/12]

Report and Accounts (2010-11) of BMRCL, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, I lay on the Table—

‡Original notice of the question was received in Hindi.